

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1646
ANSWERED ON:31.07.2003
BAN ON WWF BOXING PROGRAMMES
CHANDRA NATH SINGH;SADASHIVRAO DADOBA MANDLIK

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether programmes telecast on T.V. channels relating to boxing and WWF wrestling are fit to be viewed by school going children;
- (b) if so, whether the Government are aware of the adverse effects of these programmes on children;
- (c) if so, the details thereof;
- (d) whether the Government are contemplating to discontinue the telecast of such programmes;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefore?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) to (f): No complaint has been received in the Ministry about the adverse effects of these programmes on children. The power of Government to interfere with such broadcasts is subject to the provisions of the Article 19(2) of the Constitution. Parental guidance and control on TV viewing habits of children, is relevant.